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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: The House will now take up item no. 2, Papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Dr. Girija Vyas, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2011-2012, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9374/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic Energy for the year 2013-2014.

(Placed in Library, See No. LT 9375/15/13)

(ii) Memorandum of Understanding between the Electronics Corporation of India Limited and the Department of Atomic Energy for the year 2013-2014.

(Placed in Library, See No. LT 9376/15/13)

(iii) Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy for the year 2013-2014.

(Placed in Library, See No. LT 9377/15/13)

(iv) Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy for the year 2013-2014.

(Placed in Library, See No. LT 9378/15/13)

(v) Memorandum of Understanding between the Bharatiya Nabhikiya Vidyut Nigam Limited and the Department of Atomic Energy for the year 2013-2014.

(Placed in Library, See No. LT 9379/15/13)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 29 of the Right to Information Act, 2005:-

(i) The Central Information Commission [Registrar] Recruitment Rules, 2013 published in Notification No. G.S.R. 387(E) in Gazette of India dated 20th June, 2013.

(ii) The Central Information Commission [Hindi Translator] Recruitment Rules, 2013 published in Notification No. G.S.R. 388(E) in Gazette of India dated 20th June, 2013.

(iii) The Central Information Commission [Assistant Library and Information Officer] Recruitment Rules, 2013 published in Notification No. G.S.R. 389(E) in Gazette of India dated 20th June, 2013.

(Placed in Library, See No. LT 9380/15/13)

12.01 hrs

*At this stage, Shri K. Narayan Rao and some other hon. Members came
and stood on the floor near the Table.*

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): On behalf of Shri Jitin Prasada, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Axom Sarba Siksha Abhiyan Mission, Guwahati, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Axom Sarba Siksha Abhiyan Mission, Guwahati, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9381/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Uttar Pradesh, Lucknow, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Uttar Pradesh, Lucknow, for the year 2011-2012.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9382/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Karnataka, Bangalore, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Karnataka, Bangalore, for the year 2011-2012.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 9383/15/13)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2011-2012.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 9384/15/13)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Himachal Pradesh Primary Education Society-cum-Sarva Shiksha Abhiyan State Mission Authority, Shimla, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Himachal Pradesh Primary Education Society-cum-Sarva Shiksha Abhiyan State Mission Authority, Shimla, for the year 2011-2012.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 9385/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9386/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2011-2012, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2011-2012.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9387/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2011-2012, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2011-2012.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 9388/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002:-

(i) The Metro Railways General Rules, 2013 published in Notification No. G.S.R. 246(E) in Gazette of India dated 18th April, 2013.

(ii) The Opening of Metro Railways for Public Carriage of Passengers Rules, 2013 published in Notification No. G.S.R. 247(E) in Gazette of India dated 18th April, 2013.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9389/15/13)
